

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3699  
ANSWERED ON:19.12.2005  
WATER RESORUCE DEVELOPMENT PROJECTS IN BIHAR  
Agarwal Shri Dharendra;Yadav Shri Giridhari

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether several water resources development projects in Bihar are pending for want of assent of the Government of Nepal;
- (b) if so, the names of the projects pending and the time since when these are pending; and
- (c) the decision taken in this regard and the action taken thereon by the Government?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR HEAVY INDUSTRIES, PUBLIC ENTERPRISES AND WATER RESOURCES (SHRI SONTOSH MOHAN DEV)

(a)to(c) Development of water resources project in Bihar is not dependent on assent of Government of Nepal. However suitable storage sites on some of the important rivers flowing from Nepal, are located in Nepalese territory. In this regard, the Government of India and Government of Nepal have agreed to undertake joint investigations and preparation of Detailed Project Report of Sapta Kosi High Dam Multipurpose Project and Sun Kosi Storage cum diversion scheme. For this purpose an India – Nepal Joint Project Office has been opened in Nepal. Further, during the Second meeting of India – Nepal Joint Committee on Water Resources (JCWR) held at New Delhi in October 2004 agreement has also been reached for undertaking the feasibility study of Kamala (as a part of the study for Sapta Kosi – Sun Kosi Projects) and preliminary study for Bagmati Multipurpose Project to ascertain the likely constraints in implementation of these projects so that the same could be appropriately addressed.